

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.2332
TO BE ANSWERED ON 06.08.2024**

STATUS OF SCHEMES

2332 SHRI MANICKAM TAGORE B:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the current status of key schemes administered by the Ministry of Social Justice and Empowerment;
- (b) the progress made and outcomes achieved during the last fiscal year;
- (c) the mechanisms that are in place to monitor the implementation of social justice and empowerment schemes at the national, State, and district levels;
- (d) the reasons in which these monitoring mechanisms in ensuring transparency and accountability;
- (e) the primary challenges faced by the Ministry in monitoring the implementation of these schemes;
- (f) the manner in which the Ministry addressing these challenges to improve monitoring and evaluation;
- (g) the overview of fund allocation and utilization for social justice and empowerment schemes in the past three fiscal years;
- (h) whether there are any concerns regarding fund utilization or delays in expenditure; and
- (i) if so, the studies and its findings regarding the impact of these schemes on the target beneficiaries?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RAMDAS ATHAWALE)**

(a) and (i): The Department of Social Justice and Empowerment is implementing various schemes for the welfare of Scheduled Castes (SCs), Other Backward Classes, Sanitation workers, Transgenders, Senior Citizens, Persons engaged in the act of begging, Economically Weaker Sections, DNTs, etc.. The details of schemes-wise fund allocation and utilization during the last 3 (three) financial year are at **Annexure**.

For the successful implementation of the Schemes, Government undertakes steps like mandatory annual inspections by District Authorities, Monitoring by Programme Monitoring Unit (PMU), Scrutiny of proposals by multidisciplinary State Level Grant-in-aid Committee, mandatory submission of audited statement of accounts and utilization Certificate and periodic review by holding meetings at National level, State level, District level and field visits. The Department also undertakes periodic review of the implementation of the schemes through third party evaluation studies.

Annexure as referred to in reply to Lok Sabha Unstarred Question No. 2332 due for Answer on 06.08.2024

Major Scheme wise Allocated Fund & Expenditure for FY 2021-22 , 2022-23 & 2023-24)(Rs. in crore)							
		2021-22		2022-23		2023-24	
S.NO	Sub-Schemes	Allocated Fund	Fund Released	Allocated Fund	Fund Released	Allocated Fund	Fund Released
1	Post Matric Scholarship for SCs	4196.59	1978.56	5660	4392.5	5400	5476.21
2	Pre Matric Scholarship for SCs	725	570.39	500	208.62	430	446.64
3	Scholarships for Higher Education for Young Achievers Scheme (SHREYAS) for SCs						
	National Fellowship for SCs	125	122.44	159	114.25	188	183.14
	National Overseas Scholarship for SCs	35	49.07	50	75.44	85	88.57
	Free Coaching for SCs and OBCs	30	14.98	27	18.41	14.82	7.76
	Top Class Education for SCs	70	84.72	108	85.67	100	83.84
4	PM-AJAY	1800	1820.32	1062.39	164	450	471.12
5	Strengthening of machinery for Enforcement of Protection of Civil Rights Act 1955 and Prevention of Atrocities Act, 1989	600	610.11	500	390.85	500	535.18
6	Scheme of Residential Education for Students in High School in Targeted Area (SHRESHTA) for SC	63.21	38.04	89	51.01	90	81.59
7	Self Employment Scheme of Liberation & Rehabilitation of Scavengers	43.31	39	70	11.1	30.06	30.06
8	National Action Plan on Drug Demand Reduction	200	90.93	200	97.61	175	173.03
9	Information Monitoring Evaluation & Social Audit (I-MESA)	25	17.82	19.5	13.74	25	22.33
10	Atal Vayo Abhyuday Yojana (AVYAY)-CSS	150	96.54	140	117.54	140	141.41
11	Support for Marginalized Individuals for Livelihood & Enterprise (SMILE)						
	Comprehensive Rehabilitation of Persons Engaged in the Act of Begging	10	0.05	15	0.44	10	5.26
	Comprehensive Rehabilitation for Welfare of Transgender Persons	25	1.91	30	0.12	22.82	6.59

12	PM Young Achievers Scholarship Award Scheme for Vibrant India (PM YASASVI) for OBCs, EBCs and DNTs						
	Pre-matric Scholarship to OBCs	250	218.46	394.61	361.13	281	195.66
	Post-Matric Scholarship for OBCs	1300	1319.96	1083	1007.04	1087	988.45
	Construction of hostel Boys & Girls Hostels for OBCs	30	18.76	20	18.8	45	14.41
	Top Class School	0	0	83.39	1.85	100	6.73
	Top Class College	0	0	0	0	90	111.4
13	Scheme for Educational and Economical Development of De-notified and Nomadic Tribes	40.4	0.21	28	2.3	15	15
14	Scholarships for Higher Education for Young Achievers Scheme (SHREYAS) for OBCs and EBCs						
	National Fellowship for OBCs and EBCs	60	55.55	53	51.32	90	89.64
	Interest Subsidy on Overseas Studies of OBCs	30	26.7	27	24.05	60	56.22
15	Venture Capital Funds for SCs	70	70	70	35	22	22
16	Venture Capital Fund for Backward Classes	20	20	40	10	10	10
17	Pradhan Mantri Dakshta Aur Kushalta Samapan (SC Coponent)0	38.94	33.21	40	8.9	60	32.74
18	Pradhan Mantri Dakshta Aur Kushalta Samapan (OBC Coponent)	40.4	35.02	44	6.04	60	25.6
19	PM Cares					10	8.39
